

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 214 OF 2016

Dated: 8th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**M/s Everest Power Pvt. Ltd. Appellant(s)
Vs.
Punjab State Electricity Regulatory Commission Respondent(s)
& Ors.**

Counsel for the Appellant(s) : Mr. Tarun Johri
Counsel for the Respondent(s) : Mr. Sakesh Kumar
Ms. Gitanjali Sharma for R-1
Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R-2
Ms. Raveena Dhamija for R-3

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **23.09.2019**.

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/mkj